

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.422**  
**IA/4494/ND/2023 IN IB/893/ND/2018**

**IN THE MATTER OF:**

M/s Vinayak Wire Products Pvt Ltd	...	Applicant
Versus		
Abir Infrastructure Pvt Ltd.	...	Respondent

**Under Section 9 (IBC)**

**Order delivered on 10.07.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Vidhan Vyas, Mr. Syed Haider Shah, Mr. Mayur  
Punjabi, Advs., in IA No 4494/2023  
For the Respondent : Mr. Ramesh Babu, Adv. for Respondent/RP

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**IA/4494/2023**

This application has been filed by Commercial Tax Department. Learned Counsel for the Liquidator is present through VC. Learned Counsel for the RP is present and seeks some time to file reply. Applicant is directed to serve a copy of application on the Learned Counsel for the Respondent. List the matter on **05.08.2024**.

**Sd/-**

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

**Sd/-**

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**